

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

125. I.A. 49/2020
I.A. 52/2020
I.A. 1603/2020
I.A. 1990/2020
Intervention Petition 9/2022
I.A. 1788/2023
I.A. 2131/2024
I.A. 2317/2024
IN
C.P.(IB)-3119(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.05.2024**

NAME OF THE PARTIES: India Asset Growth Fund Through Esssel
Finance Advisors & Managers LLP & Anr

V/s

Rashmi Housing Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to power failure and unavailability of internet, the matter could not be
heard. List on **05.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)